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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.264 OF 2003 IN OA 1394/2003

New Delhi, this the 24th day of September 2003

HON'BLE SHRI SHANKER RAJU, JUDICIAL MEMBER
HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Balraj
S/o Shri Dharam Singh,
R/o Village & Post Office,
Shidipur Lauo, District Jhajjar,
(Haryana).Petitioner

(By Advocate : Shri Gyanander Srivastava for
Shri S.K. Gupta)

Versus

1. Shri R.C. Sharma,
Chief Fire Officer,
Delhi Fire Service, Fire Headquarters,
Connaught Circus, New Delhi.
2. Shri Amarnath,
Chairman, Delhi Subordinate Services
Selection Board,
Karkardooma Institutional Area,
Behind Karkardooma Courts,
Delhi-110 092.Respondents

(By Advocate : Shri Vijay Pandita)

ORDER (ORAL)

SHRI SHANKER RAJU, JUDICIAL MEMBER:

In pursuance of the directions of this Court
in OA, the petitioner's representation is disposed of
vide orders dated 8.7.2003 and 21.7.2003.

2. In this view of the matter, nothing survives
in this Contempt Petition and the same is dismissed
as having become infructuous. Notices issued to the
respondents are discharged. *and*

3. Learned counsel for the petitioner seeks *is*
granted liberty to assail the aforesaid orders, if so
advised, in accordance with law.

R.K. Upadhyaya
(R.K. UPADHYAYA)
ADMINISTRATIVE MEMBER

S. Raju
(SHANKER RAJU)
JUDICIAL MEMBER

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